

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 95 of 2011

Dated : 27th February, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of

Bharat Sanchar Nigam Limited ...Appellant(s)

Versus

Kerala State Electricity Board & Anr. ...Respondent(s)

**Counsel for the Appellant(s) : Mr. Sharat Kapoor with
Mr. Mohd. Aaqil**

**Counsel for the Respondent(s) : Mr. M.T. George with
Ms. Kavitha K.T. for R-1**

ORDER

The Learned Counsel for the Respondent no.1 seeks some more time to file the reply. Accordingly, he is directed to file the reply on or before 25.03.2013 after serving copy on the other side.

Post the matter on **04.04.2013** for hearing.

**(V.J. Talwar)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

mk/pg